Angad Infrastructure Private Limited 25-Oct-18

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016
NAME OF THE THE CORPORATE DEBTOR
DATE OF COMEMNCEMENT OF CIRP
LIST OF CREDITIORS AS ON 22-03-2025

	DETAILS OF CLAIM DETAILS OF CLAIM ADMITTED									AMOUNT	MUTUAL			
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY		OF CONTING ENT CLAIM	DUES THAT MAY BE SET OFF	AMOUNT OF	VERIFICATIO	REMARKS
1	Adel Landmarks Ltd.		15,63,15,276.00	15,63,15,276.00	Other Creditors	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Dues payable to holding Company
2	IFCI Limited		3,16,46,05,089.07	13,65,68,421.04	Other Creditors	0.00	0.00	No	0.00%	0.00	0.00	3,02,80,36,668.03		As per NCLT Order dated 24 April 24 1.Land Mortgage for Era Housing & Development Term Loan 2. Land Mortgage for Hi Point Investment and Finance Pvt Ltd. Term Loan
			3,32,09,20,365.07	29,28,83,697.04	0.00	0.00	0.00			0.00	0.00	3,02,80,36,668.03	0.00	